## GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA UNSTARRED QUESTION No. 1480 TO BE ANSWERED ON THE 12<sup>th</sup> February, 2019

#### **Generic Medicines**

#### 1480. SHRI MANOJ TIWARI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has given any instructions to large pharma companies regarding compulsory production of generic medicines on a large scale in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details regarding the guidelines and its repercussions so far?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

- (a): No, Madam. Government has not issued any instructions to large pharma companies regarding compulsory production of generic medicines on a large scale in the country.
- (b): In view of reply to (a) above, does not arise.
- (c): Medicines sold in India are mostly off-patent (patent expired) and therefore generic medicines only.
- (d): There are no guidelines on this subject.

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